

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1314/2019 IN CP/193/IB/2018
NAME OF PETITIONER : Sundaresan Nagarajan (RP)
M/s P Dot G Construction Pvt Ltd
NAME OF RESPONDENT : Hamisini Reddy & 2 Ors
SECTION : Sec 66 of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **27.04.2021**.



(K.NATARAJAN)
Deputy Registrar

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